NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 57/NCLT/AHM/2017 (New) Gujarat High Court CP No. 530 /2017 with CA No. 495/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

Name of the Company:

QX KPO Services Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

Warin Palmer

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ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

Common Representation of Regional Director received.

Heard arguments of Learned Counsel for Petitioner.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of July, 2017.